

Commission for Regulation and Development of Information Technology Industry  
Bill, 2024-Introduced

SHRI C. N. ANNADURAI (TIRUVANNAMALAI): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of a Commission on regulate and promote the development of Information Technology industry in the country and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

?That leave be granted to introduce a Bill to provide for the setting up of a Commission on regulate and promote the development of Information Technology industry in the country and for matters connected therewith or incidental thereto.?

*The motion was adopted.*

SHRI C. N. ANNADURAI: Sir, I introduce the Bill.

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15.37 hrs (Hon. Speaker *in the Chair*)